

**FORM A**

**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [NAME OF CORPORATE DEBTOR]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sakthi Ganesh Textiles Private Limited
2.	Date of incorporation of corporate debtor	08 <sup>th</sup> March 1996
3.	Authority under which corporate debtor is incorporated / registered	ROC, Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111TZ1996PTC007019
5.	Address of the registered office and principal office (if any) of corporate debtor	190-A, NGN Street, New Sidhapudur , Coimbatore South, Tamil Nadu, India - 641044
6.	Insolvency commencement date in respect of corporate debtor	31 <sup>st</sup> July 2024
7.	Estimated date of closure of insolvency resolution process	26 <sup>th</sup> January 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	S Kangayan Regn No.IBBI/IPA-002/IP-N00866/2019-2020/12770
9.	Address and e-mail of the interim resolution professional, as registered with the Board	S Kangayan, Interim Resolution Professional, Plot No.81, 3 <sup>rd</sup> Street, Phase-I, Dollars Colony, Vengambakkam, Tambaram (East), Chennai 600 126 Tamil Nadu <a href="mailto:kangayan.s@gmail.com">kangayan.s@gmail.com</a> ;
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<a href="mailto:kangayan.s@gmail.com">kangayan.s@gmail.com</a> ;
11.	Last date for submission of claims	13 <sup>th</sup> August 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.NA 2. NA 3.NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Can be had from <a href="mailto:kangayan.s@gmail.com">kangayan.s@gmail.com</a> ; or Physical Address: S Kangayan, Interim Resolution Professional, Plot No.81, 3 <sup>rd</sup> Street, Phase-I, Dollars Colony, Vengambakkam, Tambaram (East), Chennai 600 126 Tamil Nadu .....

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the [Sakthi Ganesh Textiles Private Limited ] on [31.07.2024 ].

The creditors of [Sakthi Ganesh Textiles Private Limited ], are hereby called upon to submit their claims with proof on or before [13.08.2024 ] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [--] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional : S Kangayan  
Date and Place: : 01/08/2024, CHENNAI